

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
C.P. (IB)/194(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Ketan Pandya
V/s
Surani Paper Private Limited

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vinit Nagar, PCS
For the Respondent :

ORDER

Heard Ld. PCS for the applicant. Ld. PCS for the applicant is directed to file Financial Statement and Income Tax Return for the period from 2019 by way of affidavit.

List for further consideration on 05.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)